

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
DEPARTMENT OF HEAVY INDUSTRY
LOK SABHA
UNSTARRED QUESTION NO. 8
ANSWERED ON 02.02.2021

FUNCTIONING OF BHEL

8. SHRI RAJMOHAN UNNITHAN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES भारी उद्योग एवं लोक उद्यम मंत्री be pleased to state:

(a) whether the Bharat Heavy Electricals Ltd. (BHEL) Electrical Machines Ltd, Kasaragod, a Central Public Sector Undertaking (CPSU), is functioning at present and salary and allowances of the employees are being disbursed;

(b) if not, whether the Union Government has any plan to restart its functioning; and

(c) the present status of the process of the transfer of shares in the BHEL-EML from Union Government to the State Government of Kerala?

ANSWER

THE MINISTER OF HEAVY INDUSTRIES & PUBLIC ENTERPRISES
(SHRI PRAKASH JAVADEKAR)

(a) to (c): BHEL-EML is a schedule 'C' Central Public Sector Undertaking. Its day to day operation including payment of wages and salaries is a functional matter of BHEL-EML. BHEL-EML has made some relief payments to its employees.

The plan for take-over of 51% share of BHEL in BHEL-EML by State Government of Kerala at a cost of Rs.1/- has been circulated to the stakeholders for consultation.
